## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP(CAA) No.25/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ENDANCE-CUM-ORDER BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.04.2017</u>

Name of the Company:

Heena Electrovision Pvt. Ltd.

Section of the Companies Act:

Sections 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

VAIBHAU PARIKH

ARVOCATE PETITIONER

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

The record in CA 541/2016 on the file of Hon'ble High Court of Gujarat is necessary for passing orders in this matter. Hence, Registry is directed to request the Registrar General, High Court of Gujarat to send the record in CA 541/2016 to this Tribunal.

List the matter on 13.04.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5<sup>th</sup> day of April, 2017.